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SLP(C)No. 20573 OF 2001  
.PL70  
ITEM No.43

Court No.9

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20573/2001  
(From the judgement and order dated 04/09/2001 in RSA 1785/01  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

T.R. CHAUHAN

Petitioner (s)

VERSUS

B.D. GANDHI & ORS.

Respondent (s)

(With prayer for interim relief and office report)

WITH  
Cont.Pet.(C) No.355/2002 in SLP(C) No.20573/2001

Date : 12/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Ranjit Kumar, Sr.Adv.  
In SLP(C) 20573/01 Mr. Ashok K. Mahajan,Adv.

In Cont.Pet.355/02 Mr. Mahabir Singh,Adv.

For Respondent (s) Mr. Mahabir Singh,Adv.  
In SLP 20573/01

UPON hearing counsel the Court made the following  
O R D E R

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S.L.P.(C) NO.20573/2001@@  
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Learned counsel for the respondent is allowed four  
weeks' time for filing counter. Rejoinder, if any, within  
two weeks, thereafter. List after six weeks.

Cont.Pet.(C) No.355/2002 in SLP(C) 20573/2001@@  
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Issue notice.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master